

Seventeenth Loksabha

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Title: Secretary General reported a message that Rajya Sabha passed the Dam Safety Bill, 2021 on 02-12-2021 with amendments and returned the bill with the request that the concurrence of Lok Sabha to the amendments be communicated to Rajya Sabha.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

‘I am directed to inform the Lok Sabha that the Dam Safety Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 2nd August, 2019, has been passed by the Rajya Sabha at its sitting held on the 2nd December, 2021, with the following amendments:-

ENACTING FORMULA

1. That at page 1, line 1, ***for*** the word “Seventieth”,

the word “Seventy-second” be ***substituted***.

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CLAUSE 1

2. That at page 1, line 4, ***for*** the figure “2019”,

the figure “2021”, be ***substituted***.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.’

Sir, I lay on the Table the Dam Safety Bill, 2019, as passed by Lok Sabha and returned by Rajya Sabha with amendments.

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